

**Jute Stocks accumulated by Larger Business Houses**

\*75. SHRIMATI ROZA DESHPANDE:

SHRI NARENDRA SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether four larger business houses have accumulated jute stocks to manipulate the raw jute market for almost nine months;

(b) if so, the names of the larger business houses and the action Government have taken against them, and

(c) how far this has affected the prices of jute?

THE MINISTER OF COMMERCE (PROF. D P CHATTOPADHYAYA):

(a) and (b). The following jute mills were carrying stocks of nearly 9 months' consumption as on 1st October 1974:—

1. Agarpara (Duncan Group)
2. Champdany (Jerambhai Group)
3. Shri Gouri Shankar (Bhagat Group)
4. Ganges (J. K. Group)

In addition, the following twine units were also carrying similar stocks:—

1. Fibre Processors (Lohia Group)
2. Arun General (Kothari Group).

As a result of large purchases during the previous season and efforts to build up stocks, during the current season, in anticipation of short crop, mills in general are carrying heavy stocks at present. As there are no restrictions on stock holding and as the purchases made by the mills have helped in maintaining prices, for the time being. Government do not consider any action necessary.

(c) While, as a result of the purchases made by the mills and due to poor arrivals in the early part of the

season raw jute prices ruled firm till about the end of September 1974, there has been some decline in the prices thereafter due to improvement in arrivals.

हाल ही में पकड़ गये तस्करों की सम्पत्तियों का मूल्यांकन

\*76. श्री माधव राव लिखिया :  
श्री मूल चन्द्र डागा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत 1 अगस्त, 1974 से अब तक पकड़े गये तस्करों के राज्यवार नाम क्या हैं, और

(ख) उनमें प्रत्येक की सम्पत्ति का मूल्य कितना-कितना आका गया है और इस बारे में आगे क्या कार्यवाही की गई है अथवा करने का विचार है।

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणव कुमार मुखर्जी) : (क) दिनांक 17 सितम्बर, 1974 को प्रख्यापित आन्तरिक सुरक्षा अधिनियम (सशोधन) अध्यादेश, 1974 के उपबन्धों के अधीन जारी किये गये केन्द्रीय सरकार के आदेशों के अन्तर्गत जिन व्यक्तियों को नजरबन्द रखा गया है, उनके नाम विवरण में दिये गये हैं। इन व्यक्तियों के अतिरिक्त, विभिन्न राज्य सरकारों द्वारा भी इस अध्यादेश के अधीन 500 से भी अधिक अन्य व्यक्तियों के सम्बन्ध में नजरबन्दी आदेश जारी किये गये हैं।

(ख) तस्कर ब्यापार करने वाले व्यक्तियों और उनके सहयोगियों के मामलों को, प्रत्यक्ष करों के दृष्टिकोण से गहरी जांच के लिए विशेष एककों के अन्तर्गत केन्द्रित किया जा रहा है। कुछ मामलों में तलाशियाँ भी की गई हैं। इन व्यक्तियों की सम्पत्तियों का मूल्य निर्धारित करना अभी

संभव नहीं है विशेषतः इसलिए कि बहुत सी सम्पत्तियों में पैसा बेनामी तौर से लगा है ।

#### विवरण

भारत सरकार द्वारा आन्तरिक सुरक्षा अधिनियम की धारा 3(1) (ग) के अधीन दिये गये आदेशों के अधीन नजरबन्द रखे गये व्यक्तियों की सूची ।

1. हाजी मस्तान मिर्जा, महाराष्ट्र
2. चम्पालाल पुजारी शाह ,,
3. नैनमल पुजारी शाह ,,
4. युसुफ अब्दुल्ला पटेल ,,
5. राजबलि हीरजी मेघानी ,,
6. घमडीराम केवलजी गोवानी ,,
7. नथालाल रूपसी शाह ,,
8. कान्तीलाल नानचन्द शाह ,,
9. बख्तराज मुनुस्वामी ,,
10. अरविन्द लीनाधर डोलकिय महाराष्ट्र
11. ललित लीनाधर डोलकिया ,,
12. लालू जोगी दमन
13. मुकर नारायण बाखिया ,,
14. भाना कल्पा पटेल ,,
15. नानूभाई डी० देमाई गुजरात
16. रतिलाल देवाभाई नाविक ,,
17. के० एस० अब्दुल्ला केरल
18. एस० एम० ए० सिद्दिकी, तमिल नाडु
19. बी० एम० जी० मरिअप्पा वण्डयार तमिलनाडु ।

#### Pilots dismissed in Air India

\*77. SHRI NOORUL HUDA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number of Air India pilots dismissed from their services for their participation in the last strike;

(b) the number of pilots who are still on strike; and

(c) what steps were taken by Government to end the strike?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) Three.

(b) and (c). All the 184 line pilots have resumed duty after giving individual undertaking agreeing that determination of the pattern of operations and pattern of crew scheduling are Management functions.

#### Fiscal Measures to check Inflation

\*78. SHRI S. A. MURUGANTHAM: Will the Minister of FINANCE be pleased to state:

(a) whether Government have reviewed the effect of the fiscal measures taken by Government in last July to curb the inflation; and

(b) if so, the main features thereof?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b). The efforts of various fiscal measures taken by the Central Government from time to time, to curb inflationary pressures in the economy are constantly kept under review. However, it is too early to assess the full impact of the fiscal measures taken in July, 1974 as they have been in operation only for a few months. Nevertheless, these measures along with others, seem to have subdued the inflationary psychology gripping the economy. There has been a welcome fall in the rate of growth in money supply which has show an increase of 1.9 per cent only in the current financial year upto 25th October, 1974 (Last Friday figure) compared to 5.5 per cent in the same period last year. The increase in net Reserve Bank credit to Government has also been comparatively small at Rs. 192.6 crores in this period as against Rs. 595